NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/670/(IB)/2017

NAME OF THE PETITIONER(S)

: STANBIC BANK GHANA LTD

NAME OF THE RESPONDENT(S)

: RAJKUMAR IMPEX PVT LTD

UNDER SECTION		: 7 RULE 4	
S.No.	Name (in Capital)	Represented by	Signature
1,	Ahimdh Knishhan P.R. Vardana Sneha Pradeep	Counsel for Petitionu	φω.
2.	S.R. RAJAGOPAL R. BHARANIDHARAN PREETHI. S. ARASU	Coursel for Respondent	Jeest +

ORDER

Counsels representing both the parties are present. Counsel for respondent made his submissions. Counsel for petitioner prayed for time to file additional affidavit in support of the petition. Time is extended at request. Put up on 07.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

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